F.No. 01(03)/Roster/CESTAT/2023-Part-II

Customs, Excise and Service Tax Appellate Tribunal

West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 30.06.2023

ORDER NO. 111 of 2023

Hon'ble President is pleased to partially modify the roster order no. 101 of 2023 for **CESTAT. New Delhi** from **03.07.2023** to **14.07.2023** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 03.07.2023 to 14.07.2023	Mr. Rajeev Tandon, Hon'ble Member (Technical)	Single Member Bench matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders"/"court proceedings".

By Order

(Bineesh Kumar K. S.)

Registrar

Copy to:-

SPS to Hon'ble President/Members, CESTAT, Delhi/Kolkata/ P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.

Deputy Registrar

F.No. 01(03)/Roster/CESTAT/2023-Part-II

Customs, Excise and Service Tax Appellate Tribunal

West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 30.06.2023

ORDER NO. 112 of 2023

Hon'ble President is pleased to partially modify the roster order no. 76 of

2023 for CESTAT, New Delhi on 30.06.2023 as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 30.06.2023 at 2:30 p.m.	Hon'ble Mr. Justice Dilip Gupta, President and Mr. P.V. Subba Rao, Hon'ble Member (Technical)	E/ROM/50184/2023 in E/50519/2019 Commissioner of Central Goods and Service Tax, Customs and Excise-Ujjain vs. Indore Composite Pvt. Ltd.

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders"/"court proceedings".

By Order

(Bineesh Kumar K. S.)

Registrar

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Deputy Registrar